

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 452(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2019.

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. &Ors.

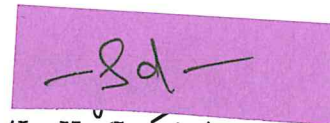
SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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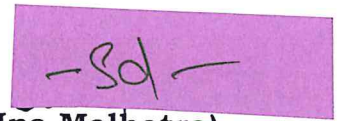
Present:	Mr. Pankaj Bhagat, Advocate for the Petitioner Ms. Nazia Parveen, Advocate for the Financial Creditor			
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ORDER

CA 1682/2019 has been filed by the IRP/Liquidator. As none is present on his behalf, renotify this application for further consideration on 3rd February 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)